F. No. 1-836/2020-TW अंडमान तथा निकोबार प्रशासन

## ANDAMAN AND NICOBAR ADMINISTRATION

जनजाति कल्याण निदेशालय

## DIRECTORATE OF TRIBAL WELFARE

Port Blair, dated the 2 March, 2020

## ORDER 79

As a mark of precaution in the wake of the threat from the Novel Coronavirus Disease (COVID-19), the following is hereby directed to be implemented with immediate effect:-

- 1. One convoy per day from Jirkatang to Middle Strait and one convoy per day from Middle Strait to Jirkatang is allowed from 22.03.2020 till 26.03.2020.
- 2. The timing of convoy will be 1200 hrs from Jirkatang to Middle Strait.
- 3. The timing of convoy will be 1500 hrs from Middle Strait to Jirkatang.
- 4. The following vehicles will be allowed in the convoy:
  - a. All POL/Diesel tankers.
  - b. All LPG trucks.

Vehicles carrying essential supplies/medicines.

- d. All Ambulances, Fire, Police, Hearse vehicle, Disaster Management
- e. Vehicles of Tribal Welfare Department, in case of emergency after taking approval of Secretary (TW).

f. Vehicles of Forest & Env Department, in case of emergency after taking

approval of Comm-cum-Secretary (Forest & Env).

- g. Government utility vehicles, Government vehicles on duty after obtaining permission of Deputy Commissioner (SA)/Deputy Commissioner, (N & MA), as the case may be.
- h. Private vehicles in case of emergency/exigency, on case to case basis after obtaining permission of Deputy Commissioner (SA)/Deputy Commissioner (N & MA), as the case may be.
- 5. This Order will be reviewed on 26th March, 2020.
- 6. This issues with the approval of Competent Authority.

Secretary (TW)

To

- 1. All Principal Secretaries/Commr-cum-Secretaries/Secretaries Administration for kind information.
- 2. The Inspector General of Police/Nodal Officer (ATR), A & N Police. 3. The Deputy Commissioner, South Andaman for necessary action.
- 4. The Deputy Commissioner, North & Middle Andaman for necessity action.
- 5. The Deputy Commissioner, Nicobar for information.
- 6. The Superintendent of Police, South Andaman.
- 7. The Superintendent of Police, North & Middle Andaman.
- 8. The Assistant Commissioner, South Andaman for necessary action.
- 9. The Assistant Commissioner, Rangat for necessary action.
- 10. The Director, Doordarshan, Port Blair.
- 11. The Director, All India Radio, Port Blair.
- 12. The Chief Editor, The Daily Telegrams, Port Blair.
- 13. The Director, Press Information Bureau (PIB), Port Blair.

## Copy to:

- 1. The Secretary to Hon'ble LG, Raj Niwas, Port Blair for kind information.
- 2. The Sr. PS to Chief Secretary, A&N Administration for kind information.
- 3. The PS to Director General of Police, A & N Police for kind information.
- 4. The PS to PCCF, A & N Islands, Port Blair for kind information.

Secretary (TW)